

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A./100/1276/2018
M.A./100/4121/2018
M.A./100/1421/2018

New Delhi, this the 22nd day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Naresh Kumar Sharma
Aged 56 years
S/o Shri Jai Singh,
Dy. Director General,
M/o Statistics & Programme Implementation
R/o D-703, Swagatam Apptt.,
C-58/7, Sector-62, Noida-201301
2. Asit Kumar Sadhu
Aged 57 years
Chief General Manager,
National Highways Authority of India
S/o Shri Nakul Chandra Sadhu
R/o D-12, Hudco Place Extension
Type-V quarter, New Delhi-110049
3. Vijay Kumar
Aged 57 years,
S/o Shri Puran Singh
Addl. Director General,
Dept. of Economic Affairs
R/o D-II/25, Kaka Nagar,
New Delhi-110003
4. Mamta Saxena
Aged 56 years
D/o Lal Bahadur Srivastava
Advisor Horticulture
Dept. of Agri. Coopn. & Farmers Welfare
R/o H.No.29, Type-V, Lodhi Road Complex,
New Delhi-110003
4. Sanjay Kumar
Aged 56 years
S/o Dr. B.N. Tyagi
Dy. Director General,
M/o Statistics & Programme Implementation

R/o B-803, Seagram Apptt.,
C-58/7, Sector-62, Noida

6. Ajay Kumar Gupta
Aged 55 years
S/o Shri N.P. Gupta,
Dy. Director General,
M/o Statistics & Programme Implementation
R/o 86, Dharam Kunj Apptt.,
Sector-9, Rohini, Delhi-110085

7. Sunil Jain
Aged 59 years
S/o Late Shri D.C. Jain,
Working as Dy. Director General,
M/o Statistics & Programme Implementation
R/o Flat No.2, Sector-3
Sadiq Nagar, New Delhi

8. Rakesh Kumar
Aged 58 years
S/o Shri Ved Prakash
Addl. Director General,
M/o Statistics & Programme Implementation
R/o 5D, Type VI, Hudco Place,
Andrews Ganj, New Delhi

9. Debi Prasad Mondal
Aged 59 years
S/o Shri Bhavani Prasad Mondal
Director General
M/o Statistics & Programme Implementation
R/o A5/1, R.K. Puram,
Sector-13, New Delhi-110066

... Applicants

(None appeared)

Versus

1. Union of India
Through Secretary,
M/o Statistics & Programme Implementation
Sardar Patel Bhawan, Sansad Marg,
New Delhi-110001
2. Department of Personnel & Training
Through Secretary,
North Block,
New Delhi-110001
3. Cabinet Secretariat,
Through Cabinet Secretary
Rashtrapati Bhawan,
New Delhi-110003

(Through Shri Satish Kumar, Advocate)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman

M.A. 4121/2018 is filed with a prayer to permit the applicants to withdraw the O.A. in view of the judgment dated 26.07.2018 passed in O.A. 1219/2018.

2. In a way, the applicants are of the view that relief granted in the aforesaid O.A. will serve their purpose also. M.A. is therefore allowed and O.A. is dismissed as withdrawn.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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